

F.No. J-11017/13/2016-Judl. (Part-4)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
Dated 14<sup>th</sup> November, 2016

**ORDER**

The President is pleased to engage **Shri Manish Kumar**, Advocate as Addl. CGSC for CAT (PB) New Delhi & Addl. Central Govt. Counsel for Tees Hazari Courts, Delhi for conducting Central Government litigation (except cases of Railways & Income Tax Department), as shown below for a period of three years from the date of this order or until further orders whichever is earlier:

**CAT (PB) New Delhi**  
**Addl. Central Govt. Standing Counsel**  
**&**  
**Tees Hazari Courts, Delhi**  
**Addl. Central Government Counsel**

Name	Address & Mobile Number	Enrollment No.
MANISH KUMAR	228 a/3a, 2 <sup>nd</sup> floor, Prakash Mohalla, D-Block, East of Kailash, New Delhi. Mob: 9971493975, 8287004046 Email: <a href="mailto:manishk791@gmail.com">manishk791@gmail.com</a>	D/747/2013

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 & OM No. 27(11)/99-Judl. dated 24.09.1999 both read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

*R. K. Srivastava*  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy for information to:-**

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Sanjay Jain, Addl. SGI Delhi High Court.
3. The Registrar, CAT (PB) New Delhi.
4. The District Judge, Tees Hazari Courts, Delhi.
5. The Incharge Litigation (Lower Court & CAT) Section, New Delhi.
6. Shri Manish Kumar, as above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.

*Manish*  
10/12/2016

*D. Srinivas*  
D. Srinivas)  
Section Officer (Judicial Section)